

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (video Conference)

CORAM: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY - MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, HYDERABAD  
BENCH, HELD ON 27.10.2020 AT 11.00 A.M. THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 332/9/HDB/2020
NAME OF THE COMPANY	P.L Polymers Pvt Ltd
NAME OF THE PETITIONER(S)	Kamal Engineers and Contractors Pvt Ltd
NAME OF THE RESPONDENTS(S)	P.L Polymers Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

**ORDER**

1. Matter taken up for hearing through Video Conference in CP (IB) No.332/9/HDB/2020, pursuant to hearing held on 09.10.2020, in view of Notice of the Headquarters dated 17.04.2020 read with Notice dated 03.05.2020.
2. Counsels representing both sides could not be connected through video conference for making submissions due to poor internet connectivity and related technical issues and accordingly matter adjourned for hearing submissions.
3. Put up the matter on 19.11.2020.

**MEMBER TECHNICAL**

**MEMBER JUDICIAL**